

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 525 of 2020

In the matter of:

Switching AVO Electro Power Ltd.Appellant

Vs.

Ambient Computronics Pvt. Ltd.Respondent

Present:

Appellant: Mr. Abhay K. Das, Advocate.

Respondent: Mr. Kumar Sumit and Mr. Chirag Gupta, Advocates for R1.

ORDER
(Through Virtual Mode)

21.07.2020: Mr. Kumar Sumit, Advocate appears on behalf of the Respondent. He may file his reply-affidavit along with Vakalatnama within two weeks. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on 21st August, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

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